

they should consider it from the point of view of benefits for the agriculturists.

**THE MINISTER OF CHEMICALS AND FERTILISERS (SHRI P. C. SETHI):** For the consumption of pesticides it is not possible to have formulations made out in each and every State because it depends upon most of the private parties and the locations are decided mostly by them. But it has been our policy to make pesticides available in each and every State to the extent necessary and in terms of their requirements.

**SHRI N. E. HORO:** I would like to know whether they will reconsider the question of encouraging a public sector undertaking towards manufacturing pesticides. Will they reconsider?

**SHRI P. C. SETHI:** Consideration and reconsideration is always our policy... (Interruptions).

**श्री भगत राम मनहर :** कीट नाशक दवाओं की सब से ज्यादा खपत उन क्षेत्रों में होती है जहाँ धान की पैदावार होती है। जो बैकवर्ड एरियाज हैं वहाँ इस उद्योग को स्थापित करने के लिए क्या प्राथमिकता दी जाएगी? बस्तर मध्य प्रदेश, उड़ीसा और झारखण्ड प्रदेश के बीच में पड़ता है। वहाँ इस इंडस्ट्री के डाले जाने की तथा इसके द्वारा उत्पादित कीट-नाशक दवाइयों के खपत की बहुत ज्यादा सम्भावना है। मैं जानना चाहता हूँ कि क्या बस्तर में कीट-नाशक दवाइयों बनाने का कारखाना खोलने पर आप विचार करेंगे?

**श्री पी० सी० सेठी :** अवश्य करेंगे बशर्ते कि माननीय सदस्य कोई पार्टी ले जाएं।

**DR. HENRY AUSTIN:** I would like to know from the hon. Minister whether the Ministry is aware of the fact that pesticides have deleterious effects on birds. For instance, over three lakhs of ducks have died in my State and a large number of them in my constituency and the result of a study made on that shows that it was the pesticides that were responsible for the large-scale deaths of the bird.

So, formally when new pesticides are formulated or efforts made to start units for the formulation of pesticides, will the hon. Minister see or give necessary directions to officers to see that harmful effects, if any, of the pesticides are voided or are not there?

**SHRI P. C. SETHI:** There is already in force the Insecticides Act from 1969 and all insecticides are required to be approved under this Act by the Insecticides Board. Therefore, before any insecticide is used in the field, it has to get the clearance which is given after verifying as to its efficacy, toxicity and if it is in conformity with the specifications.

With regard to the instance he has cited where a large number of birds died, if the hon. Member gives me full details, I will certainly hold inquiries.

**रियायती टिकट का लाभ**

†288. श्री एम० एस० पुरती : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) रेलवे में रियायती टिकट का लाभ प्राप्त करने वाली सस्थाओं के नाम क्या हैं :

(ख) क्या हाल ही में पहाड़ी क्षेत्रों के लोगों को भी राज्यों की राजधानियों में जाने हेतु कुछ रियायत दी गई है : और

(ग) यदि हा, तो तत्सम्बन्धी मुद्दय  
बार्ते क्या हैं ?

THE MINISTER OF STATE IN  
THE MINISTRY OF RAILWAYS  
(SHRI MOHD SHAFI QURESHI):  
(a) to (c) A statement is laid on the  
table of the Sabha [Placed in Lib-  
rary See No LT-11313/76]

श्री एब० एन० पुरी प्रश्न के क  
भाग के सम्बन्ध में मुझे यह पुस्तक अभी प्राप्त  
हुई है। मुझे इसका देखने का मौका नहीं  
मिला है। इसमें सस्थाओं के नाम दिये हुए हैं  
जिनको रियायती टिकट का लाभ मिल रहा  
है। मैं जानना चाहता हूँ कि क्या स्पॉर्ट्समैन  
और पर्वतारोही दला को रियायती टिकट  
का लाभ मिलता है ?

श्री मुहम्मद शकी कुरेशी स्पार्टसमैन  
और एथलीट्स को कसेशन दिया जाता है,  
पहले से दिया जा रहा है और अब भी इसको  
कटिन्यू किया जा रहा है।

SHRI DINESH CHANDRA GO-  
SWAMI From the statement it ap-  
pears that these concessions are only  
available to a group which should be  
normally 60 persons in the case of  
M G and 75 persons in the case of  
B G Am I correct in understanding  
from the statement that if the num-  
ber of persons is less than 60 or 75  
say 59 or 74, this concession will not  
be available?

My second question is that in the  
statement in the list of the stations  
on the termination of journey upon  
which a group is entitled to conces-  
sion, the name of Gauhati is not there  
though it is both a capital and a place  
of extreme historical importance. So  
I would like to know whether the  
Government has any proposal to re-

medy this defect and include the name  
of Gauhati so that people travelling  
from Jammu and Kashmir and such  
other places to Gauhati and even to  
Shillong may get the benefit of such  
concessions?

SHRI MOHD SHAFI QURESHI:  
The earlier pattern of hill concession  
was that the concession was given  
to non-hill stations so that the peo-  
ple could from plains to hill stations  
Now a scheme has been devised by  
the Railway Ministry whereby the  
hill people get the concession to visit  
the plains Accordingly this scheme  
was put into effect from 1st of July,  
1976 and the system laid down is that  
they will have a concession of 33-1/3  
per cent, of the ticket which is taken  
by the normal passengers The min-  
imum number is 60 in the case of  
M G and 75 in the case of broad-  
gauge

But if there are lesser number of  
people and the State Government cer-  
tifies that they could not get more  
number of people, that matter can  
be considered. As far as Gauhati is  
concerned I can assure the hon Mem-  
ber that Gauhati will be included in  
the list

SHRI F GANGADEB In view  
of balancing the railway concession  
tickets for the students in relation  
to the air-fare concessions I would  
like to know from the Minister whe-  
ther the present second-class railway  
concession to students will be consi-  
dered for revision to make it a first-  
class concession ticket in compari-  
son to air-fare concessions and facilities  
which show a big difference between  
the two

SHRI MOHD SHAFI QURESHI  
We are not going to compare the  
concession given by the Airways We  
are having our own system of con-  
cession which is working very well  
and the students have accepted it